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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/71/2016  
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others  
NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. Prithviraj Pandian

counsel for

R 2

*[Signature]*

2. K. Nithyavendhan.  
for Thirupambak.

Counsel for Petitioner

*[Signature]*

ORDER

Shri K Nithyavendhan, counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R2 present and prayed time submitting that the senior counsel could not attend the Tribunal today due to personal inconvenience. Considering his request, time enlarged finally. Put up on 14.06.2017 at 10.30 A.M.

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)